GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA UNSTARRED QUESTION NO.270

ANSWERED ON- 27/11/2024

GREEN HIGHWAYS

270. DR. ASHOK KUMAR MITTAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has taken measures to ensure the effective implementation of the Green Highways Policy and if so, the details thereof;
- (b) whether Government has faced any issue in the implementation of the provision of landscaping and plantation of trees along National Highways (NHs) and if so, the details thereof;
- (c) whether Government has developed specific protocols to ensure timely completion of Northern Patiala Bypass project, and if so, the details thereof; and
- (d) whether any measures have been implemented to monitor the environmental impact of the four-lane access-controlled bypass in the Patiala region, and if not, the reasons for the lack thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) Yes Sir. Green Highways (Plantation, Transplantation, Beautification & Maintenance) Policy 2015 was issued by Ministry of Road Transport and Highways.. Since then avenue and median plantations are being taken up as per Annual Plantation Action Plan in conformity with IRC:SP:21-2009 Guidelines. NHAI has also formulated Standard Operating Procedure (SOP) for the implementation of the above policy in 2019 and has been updating the same regularly for more effective implementation. NHAI has planted 465.42 lakh saplings along the National Highways with the involvement of various stakeholders, after promulgation of Green Highways Policy 2015 (enclosed as Annexure).
- (b) One major constraint has been the limited availability of adequate area of land for the purpose of plantation.
- (c) Yes Sir. The government has developed specific protocols such as timely land possession delivery to the concessionaire (14 km out of 29 km has already been done). Detailed Project

Monitoring, including forest clearance (under process for Stage-1, clearance) Railway clearance has already been obtained.

(d) During the DPR stage Environmental Impact Assessment is conducted and remedial measures are built into the project design. Environmental Monitoring Plan and compliance with Environmental Regulations is ensured by obtaining clearances under the Environment Protection Act, 1986, and following any specific guidelines provided by the state pollution control boards.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (A) IN RESPECT OF THE RAJYA SABHA UNSTARRED QUESTION NO. 270 FO R REPLY ON 27.11.2024 ASKED BY DR. ASHOK KUMAR MITTAL REGARDING GREEN HIGHWAYS

			Det	ails of Plant	ation (Details of Plantation carried out on National Highways from 2015-16 to 2024-25 (till 15th November 2024)														
SI No.	State	Years (20 15-16 to 2017-18) (No. of	Plantation i n 2018-19 (No. of Pl ants in Ave nue & Med ian Plantati	Plantation i n 2019-20	Plantation in 202 0-21 (No. of Plants i n Avenue & Me dian Plantation i n Lakh)			Plantation in 202 1-22 (No. of Plants i n Avenue & Me dian Plantation i n Lakh)			Plantation in 202 2-23 (No. of Plants i n Avenue & Me			Plantation in 202 3-24 (No. of Plants in Avenue & Medi			(till 1 be (No. Aven an Pl		Total Plant ation Progr ess (2015- 16 to 2023 -24) (No. of Pl ants in Av enue & Me dian Planta tion in Lak h)	
					Aven ue	Medi an	Tota 1	Aven ue	Medi an	Tota 1	Aven ue	Medi an	Tota 1	Aven ue	Medi an	Tota 1	Aven ue	Medi an	Tota 1	Total
1	Andh ra Pra desh		1.47	4.8	1.22	1.79	3.01	0.50	1.17	1.67	0.58	1.00	1.58	0.58	0.55	1.14	0.89	1.22	2.11	22.12
2	Assa m	1.01	0.73	0.04	0.92	1.54	2.46	1.01	0.72	1.73	0.45	0.44	0.89	0.22	0.63	0.85	0.16	0.11	0.27	7.98

3	Bihar	1.62	0.64	0.93	0.68	0.04	0.72	1.07	0.96	2.03	0.65	1.47	2.12	1.15	1.23	2.38	1.72	1.57	3.29	13.73
4	Chhat tisgar h	2.02	0.86	0.54	0.84	0.34	1.18	0.70	0.31	1.02	0.88	0.44	1.33	0.86	0.31	1.17	0.47	0.53	0.99	9.11
5	Delhi	0.5	5.5	0.02	1.33	0.80	2.13	2.80	6.71	9.50	2.18	1.26	3.44	2.47	1.13	3.60	7.45	1.50	8.95	33.65
1 0	Gujar at	4.96	0.65	1.06	1.20	1.58	2.78	0.58	1.80	2.38	2.41	2.10	4.51	1.61	2.08	3.69	1.92	2.94	4.86	24.88
/	Hary ana	6.46	4.25	0.28	0.61	1.91	2.52	1.00	0.59	1.59	0.93	1.27	2.19	1.13	1.85	2.98	1.07	4.52	5.59	25.87
8	Hima chal Prade sh	0.16	0.08	0.23	0.42	0.26	0.68	0.47	0.25	0.71	0.35	0.47	0.82	0.21	0.11	0.32	0.39	0.22	0.61	3.61
9	Jamm u & Kash mir	0.41	0.38	0.06	0.01	0.12	0.13	0.11	0.31	0.42	0.20	0.66	0.86	0.41	0.36	0.76	0.70	0.11	0.80	3.82
10	Jhark hand	1.32	0.86	0.26	0.50	0.65	1.16	1.32	1.21	2.53	0.77	0.30	1.07	0.57	0.36	0.92	0.32	0.69	1.01	9.13
	Karn ataka	7.51	1.75	3.73	0.81	2.70	3.51	1.47	2.26	3.73	1.04	1.82	2.86	0.56	1.67	2.23	1.30	1.49	2.79	28.10

12	Keral a	0.9	0.24	0.15	0.08	0.25	0.33	0.04	0.20	0.24	0.02	0.13	0.16	0.01	0.18	0.18	0.00	0.04	0.04	2.24
13	Madh ya Pr adesh	0.49	2.31	5.3	1.78	2.16	3.94	2.25	3.52	5.77	5.05	5.13	10.1 8	3.11	3.93	7.04	4.19	4.30	8.49	43.53
14	Maha rashtr a	7.46	0.64	4.62	1.82	2.40	4.22	3.23	4.74	7.97	2.69	3.34	6.04	2.71	2.54	5.25	1.70	2.28	3.98	40.17
15	Odish a	2.91	2.04	1.73	1.84	1.06	2.90	2.43	1.35	3.78	1.88	1.52	3.40	1.23	1.45	2.68	0.68	1.82	2.51	21.95
16	Punja b	3.98	0	1.98	2.55	2.26	4.81	2.15	0.81	2.96	1.12	1.34	2.45	1.33	1.00	2.33	1.55	2.81	4.36	22.88
	Rajas than	8.1	1.52	2.07	3.16	1.63	4.79	4.17	5.28	9.45	7.29	5.16	12.4 6	2.81	5.29	8.10	2.05	2.14	4.19	50.67
18	Tamil Nadu	6.44	1.82	2.92	1.19	1.67	2.86	0.93	1.54	2.47	1.03	1.52	2.55	1.27	1.35	2.62	1.93	1.03	2.95	24.63
19	Telan gana	3.09	0.18	0.59	1.76	1.51	3.27	0.64	1.54	2.18	0.65	2.09	2.74	0.36	0.39	0.74	0.22	0.41	0.63	13.43
20	Uttar Prade sh	6.74	3.8	3.56	1.76	4.55	6.31	1.67	3.75	5.41	3.25	3.02	6.27	2.80	2.02	4.81	1.97	1.34	3.31	40.22
21	Uttar akhan d	0	0.52	0.15	0.64	1.46	2.10	1.40	0.73	2.12	0.70	0.53	1.23	0.38	0.18	0.56	0.27	0.10	0.37	7.06

West Beng al	3.85	1.03	1.2	1.46	1.59	3.04	1.64	0.74	2.38	1.87	0.51	2.37	1.20	0.53	1.72	0.50	0.54	1.04	16.64
Gran d Tot al	76.27	31.27	36.22	26.5 8	32.29	58.8 7	31.5 8	40.47	72.0 5	35.9 9	35.53	71.5	26.9 6	29.12	56.0 8	31.4	31.70	63.1 4	465.42
